

**Cont.Cas(C). No. 10 of 2014**

**1-8-2014**

**HON'BLE THE CHIEF JUSTICE**

Ms. R.Paul, Advocate, present for the petitioner.

Mr. K.Khan, Addl. Sr. GA, present for the respondents.

Adjourned at the request of Ms. R.Paul, learned counsel  
for the petitioner.

List on Monday (4-8-2014).

**CHIEF JUSTICE**

S.Rynjah

**CRP. No. 19 of 2014**

**1-8-2014**

**HON'BLE THE CHIEF JUSTICE**

Mr. MF Qureshi, Advocate, present for the petitioner.

Issue notice to respondent who may file her counter affidavit within a period of 3(three) weeks.

List after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**CRP. No. 56 of 2013**

**1-8-2014**

**HON'BLE THE CHIEF JUSTICE**

Ms. R. Paul, Advocate, present for the petitioner.

Mr. HS Thangkhiew, Sr. Advocate, assisted by Mr. N. Mozika, Advocate, present for the respondent.

Adjourned at the request of Mr. HS Thangkhiew, learned counsel for the respondent.

List after one week.

**CHIEF JUSTICE**

S.Rynjah

**WP(C). No. 257 of 2014**

**1-8-2014**

**HON'BLE THE CHIEF JUSTICE**

Mr. RL Yadav, Advocate, present for the petitioner.

Mr. KS Kynjing, Advocate General, assisted by Mr. S.Sen Gupta, GA, present for the respondents.

Learned counsel for the respondents prays for and is allowed 10(ten) days' time to file the counter affidavit.

List after 10(ten) days.

**CHIEF JUSTICE**

S.Rynjah

**WP(C). No. 258 of 2014**

**1-8-2014**

**HON'BLE THE CHIEF JUSTICE**

Mr. RL Yadav, Advocate, present for the petitioner.

Mr. KS Kynjing, Advocate General, assisted by Mr. S.Sen Gupta, GA, present for the respondents.

Learned counsel for the respondents prays for and is allowed 10(ten) days' time to file the counter affidavit.

List after 10(ten) days.

**CHIEF JUSTICE**

S.Rynjah